

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5147

ANSWERED ON:27.04.2010

SCHEME OF NATIONAL WELFARE FUND FOR SPORTS PERSONS

Pangi Shri Jayaram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether financial assistance is being provided to sports persons under the scheme of National Welfare Fund for sports persons;
- (b) if so, the details thereof alongwith the number of sports persons provided assistance during each of the last three years, State-wise;
- (c) the number of requests received under the said scheme during the said period and the action taken thereon, State-wise; and
- (d) the number of requests rejected alongwith the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) Yes, Madam. Financial assistance is provided to outstanding sportspersons of yesteryears living now in indigent circumstances under the Scheme of National Welfare Fund for Sportspersons.
- (b) The details of the sportspersons assisted from National Welfare Fund for Sportspersons during last three years are given in the Statement at Annexure. Assistance from the scheme is not provide State-wise.
- (c) & (d): 40 applications were received for assistance from National Welfare Fund for Sportspersons during last three years. While lump sum ex- gratia assistance was sanctioned for 18 sportspersons, whose details are given in Annexure, referred to in reply to part (b) above, 22 applications were rejected as they were not found eligible in terms of the provisions of the Scheme.